

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102
CP (IB) No. 23/CB/2023
IVN. PET. (IB) No. 2/CB/2024
IA (IB) No. 107/CB/2024

Proceedings under Section 7 IBC
IN THE MATTER OF:

Ispat Corp Ltd.
V/S
Balasore Alloy Ltd.

.....Applicant

.....Respondent

Order delivered on 01/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Ratnanko Banerji, Sr. Adv.
Mr. Baibaswata Panigrahi, Adv.
Mr. Ritvik Kulkarni, Adv.
Mr. Taha Mirza, Adv.
Mr. Joy Saha, Sr. Adv. }
Ms. Tanvi Luhariwala, Adv. } IVN Pet No. 2/24

For the Respondent

:

ORDER

Both sides counsel present.

List the matter along with pending IAs on 18.07.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)